

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 28/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : \_\_\_\_\_

PETITION NUMBER : TCP/64/ (IB)/2017

NAME OF THE PETITIONER(S) : S. MURUGABHARTI

NAME OF THE RESPONDENT(S) : SEVEN ELEVEN BUSINESS SERVICES PVT LTD

UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1)	Sai Vihari M Ghailudra	Counsel for Petitioner	Civil
(2)	S. Kumar	Counsel for Respondent	

ORDER

Counsels representing both the parties are present. The respondent counsel stated that there is a chance of settling the matter. They propose to pay the claim amount in instalments. Respondents counsel prayed time for filing memo mentioning the proposed payment in instalment. For seeking instructions from the petitioner, time is extended. Put up on 5.10.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)